

**Central Administrative Tribunal
Principal Bench
O.A. No. 3676/2016**

New Delhi this the 28th day of October, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)**

Som Prakash Kumar s/o Fakir Chand,
Tractor Operator (retd.),
Aged 62 years C/co HN No.4823,
Gali No. 13, Balbir Nagar Extension,
Shahdra Delhi 110032

... Applicant

(By Advocate: Mr. Rishi Jain)

Versus

1. Ministry of Urban development through
Director General (Works) CPWD
Nirman Bhawan
New Delhi.
2. The Deputy Director General (Hort)
CPWD, Nirman Bhawan,
New Delhi 110002

... Respondents;

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

At the very outset, learned counsel for the applicant states that he is withdrawing this OA. Therefore, this OA is dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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